

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 58 of 2020

In the matter of:

Vijay Kumar Goyal & Ors.

....Appellants

Vs.

Krishna Metal Industries Ltd. & Ors.

....Respondents

Present

For Appellants: Mr. Satish Parasaran, Sr. Advocate alongwith Mr. Ravi Raghunath, Ms. Aakash Lodha, Mr. Subhang P. Nair & Mr. Vishal Goyal.

For Respondents: Mr. D. Abhinav Rao, Mr. Gaurav Mitra, Shriya Raychaudhuri, Ms. Monalisha Kosaria, for R-1. Mr. S. Chidambaram, for R-2.

ORDER
(Virtual Mode)

05.04.2021: Heard, Learned Counsel for the Appellant.

List this matter as '**Part Heard**' on **28th April, 2021**.

Interim Order dated 8th January, 2021 to continue till next date.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

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